

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-1444(PB)/2018**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd. .... Applicant/petitioner  
Vs.  
Sunar Jewels Pvt Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 27.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant -  
For the Respondent Mr. Anirban Bhattacharya for Respondent in IA  
1161 of 2019

**ORDER**

List IA-2256/2020 along with other pending applications for  
hearing on **07.01.2021**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**